

**OFFICE OF THE
MANIPUR STATE LEGAL SERVICES AUTHORITY
(High Court of Manipur Complex, Matripukhri, Imphal)**

NOTIFICATION

Dated, 16th December, 2016

No.8/57/2016-MASLSA(iv): On accepting the recommendation of the Departmental Selection Committee sat on 26th & 27th November, 2016 for the recruitment of 10 (Ten) post of Peons on contract basis for the District Legal Services Authorities and High Court Legal Services Committee, the following candidates are declared as successful for engagement and for placement in the waiting list :

FOR ENGAGEMENT :

Sl. No.	Name	Roll Number
1.	Md. Sabir Ahamed	106
2.	Laishram Brojen Singh	44
3.	Sagolsem Gambhir Singh	92
4.	Chanambam Chandrakumar Singh	85
5.	Jayantakumar Meetei Waikhom	48
6.	Soyar Raihing	82
7.	Thangminlian	161
8.	Rahul Khangembam	73
9.	Lungjangam Lhungdhim	63
10.	Khaidem Romesh Singh	46

WAITING LIST :

Sl. No.	Name	Roll Number
1.	Heisnam Swamikumar Singh	90
2.	Lalsawrvel	70

The selected candidates for engagement are directed to report to the undersigned within 3 (three) days failing which chances will be given to the candidates from the waiting list.

R.K. Memcha Devi

(R.K. Memcha Devi)

Member Secretary,

Manipur State Legal Services Authority

Copy to :-

1. CPC/Jt. Registrar, High Court of Manipur He is requested to upload the Notification in the website of High Court of Manipur.
2. Notice Board.
3. File.